

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2576
ANSWERED ON:28.08.2012
SPECIAL FINANCIAL PACKAGE TO NEW STATES
Pandey Saroj

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether any special financial package has been provided to newly formed States like Chhattisgarh, Jharkhand and Uttarakhand for urban development work;
- (b) if so, the details of the said package, State-wise; and
- (c) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) : The requisite details are as follows:- (I) Under, Urban Infrastructure & Governance (UIG) sub mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), projects have been sanctioned for the Mission cities of Chhattisgarh, Jharkhand and Uttarakhand for urban infrastructure development during the Mission period i.e. 2005 to 2012. Details of Projects sanctioned with 7 years allocation for the States and approved cost with Additional Central Assistance (ACA) commitment and funds released for utilization to the said States are given as under:

Amount: Rs in Lakhs

Name of State	Total Allocation projects (Original sanctioned projects Additional)	Number of projects sanctioned	Cost of ACA	ACA	ACA
			admissible	released	
Chhattisgarh	24803.00	1	30364.00	24291.20	21862.08
Jharkhand	94120.00	5	79485.72	49936.58	18688.73
Uttarakhand	40534.00	14	40256.22	31809.10	21020.71
Total	159457.00	20	150105.94	106036.86	61571,52

(II) Under, Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), one of the sub-components of JNNURM, projects have been sanctioned for the Mission cities of Chhattisgarh, Jharkhand and Uttarakhand for urban infrastructure development during the Mission period i.e. 2005 to 2012. Details of Projects sanctioned with 7 years allocation for the States and approved cost with ACA commitment and funds released for utilization to the said States are placed below:

Amount: Rs in Crores

Name of State	Number of projects sanctioned	Total Allocation	ACA	ACA
		admissible	released	
Chhattisgarh	4	134.78	134.78	134.72
Jharkhand	6	114.52	104.36	52.90
Uttarakhand	1	46.70	49.39	24.69

(III) In addition, Under the second stimulus package announced by the Government of India in January, 2009, the States including Chhattisgarh, Jharkhand and Uttarakhand, as a one-time measure, have been provided financial assistance for purchase of buses for their urban transport system under Jawaharlal Nehru National Urban Renewal Mission (JnNURM). The details are as under:

Amount: Rs in Crores

State	City	Total sanctioned in CSMC#	Total Fleet Approved (as on 22.8.2012)	Total Cost Share	Central release	Total
Chhsttisgarh	Raipur	100	14.135	11.88	5,94	
	Dhanbad	100	14,3	7.15	3.58	

JharKhand Jartrsvhedptr 50 5.5 2.75 1.38

Kartchi 100 17.5 14.0 7.00

Dehradun 60 11.40 9.12 5.65

Uttarakhand Haridwar 60 12.90 10.32 6.24

Nainital 25 2.88 2.30 1.63

CSIVIC - Central ttarctio/iing & IVloniitoining Committee

(c): Does not arise.